

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|---|---------|---------------------------------------|
| CP No.142/BB/ 2017 | - | For compliance of office objections raised by registry | 252(3) | Saraansh Software Solutions Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. B. M. Indu G H
ADVOCATE

Appellant

B. M. Indu

Counsel for petitioner is present. He has filed an affidavit. The matter is listed today for admission.

Issue notice to the ROC, Karnataka at Bangalore. Petitioner to collect the notice from the Registry and serve it on the ROC along with copy of the petition and necessary papers.

List it on 15.11.2017.

MEMBER (J)

MEMBER (T)